NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

CA (IB) NO.300/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th July, 2017, 10.30 A.M

Name of the Company		44 Noida Infratech (Two) Pvt Ltd -Vs- Falcon Consultancy Pvt Ltd		
Under Section		7 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date



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ORDER

No one is representing the financial Creditor on repeated call.

Fix on 26-07-2017 for necessary orders.

Sd/MANORAMA KUMARI
MEMBER(J)